

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2215**  
TO BE ANSWERED ON 06/08/2021

LENGTH OF ROADS CONSTRUCTED UNDER PMGSY IN RAJASTHAN

2215 SHRI RAJENDRA GEHLOT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the States for which budget allocation has been made in the second phase of the Pradhan Mantri Gram Sadak Yojana (PMGSY) and the total length of roads in kilometers to be constructed;
- (b) the length of roads, in kilometers, constructed under the above scheme in Rajasthan and the expenditure made thereon; and
- (c) the status of progress of other roads proposed under the scheme in Rajasthan and the details of the proposed pending roads?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) The second phase of Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched in May, 2013 and envisages consolidation of the existing 50,000 km of Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services. All the projects proposals submitted by the states/Union Territories under PMGSY-II have already been sanctioned. The details of road length sanctioned and value of the projects sanctioned, State/UT-wise, under PMGSY-II are given at **Annexure**.

(b) The state of Rajasthan has already completed all the projects sanctioned to the State under PMGSY-II. The State has completed a total of 3,468.63 km road length and 6 Long Span Bridges (LSBs) with an expenditure of Rs. 1,100.70 crore under PMGSY-II.

(c) The State of Rajasthan has been allocated a target length of 8,662.5 km under PMGSY-III, against which, 5,821.36 km road length has already been sanctioned and 2,654.07 km completed.

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**Annexure referred to in reply to point (a) of Rajya Sabha Unstarred Question No. 2215 for  
reply on 06.08.2021**

**Road length sanctioned and value of projects sanctioned under PMGSY-II**

<b>Sl. No.</b>	<b>Name of States/UTs</b>	<b>Road length sanctioned (in Km)</b>	<b>Value of Project (in crore)</b>
1.	Andaman and Nicobar	115.372	61.35
2.	Andhra Pradesh	1,330.95	692.36
3.	Arunachal Pradesh	550.91	491.93
4.	Assam	1,724.35	1,323.88
5.	Bihar	2,456.47	1,570.40
6.	Chhattisgarh	2,240.71	1,422.75
7.	Gujarat	1,180.31	753.71
8.	Haryana	1,042.24	956.62
9.	Himachal Pradesh	1,251.16	964.26
10.	Jammu and Kashmir	683.55	768.26
11.	Jharkhand	1,641.81	1,031.54
12.	Karnataka	2,241.18	1,042.32
13.	Kerala	582.888	479.78
14.	Ladakh	79.33	88.04
15.	Madhya Pradesh	4,984.50	3,599.47
16.	Maharashtra	2,618.91	1,572.58
17.	Manipur	325	275.21
18.	Meghalaya	489.96	380.28
19.	Mizoram	194.25	262.23
20.	Nagaland	227.6	228.42
21.	Odisha	3,672.39	1,698.18
22.	Pondicherry	106.125	49.64
23.	Punjab	1,342.82	865.37
24.	Rajasthan	3,464.26	1,460.77
25.	Sikkim	120.992	104.68
26.	Tamil Nadu	2,940.42	1,433.73
27.	Telangana	944.075	575.44
28.	Tripura	307.233	333.29
29.	Uttar Pradesh	7,614.28	4,540.26
30.	Uttarakhand	905.83	582.54
31.	West Bengal	2,523.81	2,203.24
	<b>Total:</b>	<b>49,903.68</b>	<b>31,812.55</b>

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